

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.212 – IA/1239(AHM)2023
ITEM No.213 – IA/339(AHM)2023
ITEM No.214 – IA/930(AHM)2023
ITEM No.215 – Int.Pet./3(AHM)2024 in IA/1239(AHM)2023
in
CP(IB)/4(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Kotharishah Texturisers Pvt Ltd
(Operational Creditor)
V/s
Kimaya Industries Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 29/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP : Mr. Sumit Parikh, Adv.
For the OC : Mr. Dhiren Dave, Adv. in IA 339/2023 & Int.
Pet./3(AHM)2024
For the Respondent : Mr. Kunjal Dalal, PCS for R-1 in IA 930 of 2020
& R-3 in IA 339 of 2023

ORDER

IA/1239(AHM)2023

List for further consideration on 12.06.2024.

IA/339(AHM)2023

Ld. Counsel for the applicant seeks time to file some additional documents. He is directed to file the same through new IA.

List for further consideration on 12.06.2024.

IA/930(AHM)2023, Int. Pet./3(AHM)2024 in IA/1239(AHM)2023

List for further consideration on 12.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)